

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 6577-6578/2020

(Arising out of impugned final judgment and order dated 02-06-2020 in CS No. 01/2017 02-06-2020 in CRLA No. 358/2017 passed by the High Court Of Judicature At Allahabad, Lucknow Bench)

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

RAM GOPAL SAINI

Respondent(s)

(FOR ADMISSION and I.R. and IA No.132457/2020-EXEMPTION FROM FILING O.T.)

Date : 11-01-2021 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.M. KHANWILKAR

HON'BLE MR. JUSTICE B.R. GAVAI

HON'BLE MR. JUSTICE KRISHNA MURARI

For Petitioner(s) Mr. Sharan Thakur, AAG
Mr. Rohit K. Singh, AOR
Mr. Narender Singh, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Application for exemption from filing official
translation is allowed.

Leave granted.

Tag with Criminal Appeal Nos.566-567 of 2020.

(NEETU KHAJURIA)
COURT MASTER

(VIDYA NEGI)
COURT MASTER

